

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1712
TO BE ANSWERED ON 01.08.2022

‘EASE OF DOING BUSINESS’ FOR THE FISHERY SECTOR

1712. DR. K. LAXMAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the steps taken/ being taken by Government for making a favourable environment to boost Micro, Small and Medium Enterprises (MSMEs) sector under ‘Ease of Doing Business’ for the entrepreneurs specially in the fisheries business in Telangana;
- (b) the number of registration done through Udyam Registration (UR) Portal from the State of Telangana, district-wise;
- (c) the details of promotional activities in the State to encourage the entrepreneurs for leveraging the schemes sponsored by Government;
- (d) any roadblocks/constraints in implementing Government schemes in the State; and
- (e) if so, the details thereof and steps taken/being taken by the State Government in this regard?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): The Government has taken several steps for making favourable environment to boost the micro, small and medium enterprise (MSME) sector in the country under Ease of Doing Business, including in the state of Telangana. Some of these are given below:

- (i) Udyam Registration (UR) Portal provides fully online, paperless and transparent MSME registration process. No documents or proof are required to be uploaded for registering an MSME. Only Aadhaar Number and PAN is enough for registration. PAN and GST linked details on investment and turnover of enterprises are taken automatically from Government databases.
- (ii) Digital Payments to pass on the benefits of the schemes of Ministry of MSME through digital payment gateway.
- (iii) **MSME SAMBANDH Portal-** helps in monitoring the implementation of Public Procurement Policy for micro and small enterprises.
- (iv) **MSME SAMADHAAN Portal- helps in** empowering micro and small entrepreneurs across the country to register their cases relating to delayed payments.
- (v) Champions Portal for speedy redressal of grievances.
- (vi) Under Public Procurement Policy for Micro and Small Enterprises Order, 2012, the number of regulatory compliances in regard to Government to Business and Government to Citizen, has been reduced from 7 to 4.
- (vii) Government e-Marketplace (GeM)- facilitates online procurement of common use Goods & Services required by various Government Departments/ Organizations/ CPSEs.

‘Fishing and aquaculture’ activity is not included in the manufacture or production of goods or providing or rendering of services in accordance with Section 7 of MSMED Act, 2006.

(b): The district-wise details of registrations done through the Udyam Registrastion Portal from the State of Telangana are at Annexure.

(c): As informed by Government of Telangana, they regularly follow-up with Agencies and Bankers in all meetings including State Level Bankers Committee (SLBC)/ District Consultative Committee (DCC)/ Federation of Telangana Chambers of Commerce and Industry (FTCCI), etc.

(d): The Government of Telangana has informed that they facilitate all the schemes at State and District level. As such there have been no road blocks in implementation.

(e): Does not arise in view of (d) above.

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question no.1712 for answer on 01.08.2022.

District Wise Total MSME Registered under Udyam Registration for State of Telangana					
Sl. No.	District Name	Micro	Small	Medium	Total
1	ADILABAD	3867	148	12	4027
2	BHADRADRI KOTHAGUDEM	4913	124	3	5040
3	HYDERABAD	60660	5874	993	67527
4	JAGTIAL	4713	107	3	4823
5	JANGOAN	2538	62	3	2603
6	JAYASHANKAR BHUPALAPALLY	1986	43	1	2030
7	JOGULAMBA GADWAL	2266	78	5	2349
8	KAMAREDDY	4118	124	2	4244
9	KARIMNAGAR	12582	442	26	13050
10	KHAMMAM	8976	396	29	9401
11	KOMARAM BHEEM ASIFABAD	1174	49	1	1224
12	MAHABUBABAD	3653	85	4	3742
13	MAHABUBNAGAR	8938	249	19	9206
14	MANCHERIAL	4117	120	5	4242
15	MEDAK	4880	212	17	5109
16	MEDCHAL MALKAJGIRI	32734	2337	211	35282
17	MULUGU	876	17	0	893
18	NAGARKURNOOL	3639	80	0	3719
19	NALGONDA	15232	352	37	15621
20	NARAYANPET	1164	27	3	1194
21	NIRMAL	2402	103	6	2511
22	NIZAMABAD	12354	347	22	12723
23	PEDDAPALLI	5637	138	3	5778
24	RAJANNA SIRCILLA	3240	65	1	3306
25	RANGA REDDI	36831	2160	280	39271
26	SANGAREDDY	8540	442	60	9042
27	SIDDIPET	5000	231	13	5244
28	SURYAPET	8176	231	12	8419
29	VIKARABAD	3626	95	3	3724
30	WANAPARTHY	2574	63	1	2638
31	WARANGAL RURAL	4519	129	5	4653
32	WARANGAL URBAN	10534	531	41	11106
33	YADADRI BHUVANAGIRI	5555	133	13	5701
Total:-		2,92,014	15,594	1,834	3,09,442
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